

**ANNEXURE -5**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto July 27,2022)**

**List of Operational creditors (Government Dues)**

**Amount (Rs)**

| Details of Claimant |   |                                 | Details of Claims Received |                     | Details of Claim Admitted |                            |                       |  |                            |  |                          |                                    |         |
|---------------------|---|---------------------------------|----------------------------|---------------------|---------------------------|----------------------------|-----------------------|--|----------------------------|--|--------------------------|------------------------------------|---------|
| Sl no               | Dept  | Govt                            | Date of Receipt            | Amount of Claim     | Amount of claim admitted  | Nature of Claim            | Whether Related Party | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues which may be set off | Amount of claim rejected | Amount of claim under verification | Remarks |
| 1                   | Employees State Insurance Corporation,SRO Ernakulam | ESI                             | 10-12-2021                 | 3,40,115            | 3,40,115                  | ESI contribution +interest | No                    | 0.2%                                       | 0                          | 0  | -                        | 0                                  | NA      |
| 2                   | Income Tax Dept,Kochi - TDS                         | Income Tax                      | 23-12-2021                 | 68,06,142           | 68,06,142                 | TDS +Interest              | No                    | 4.0%                                       | 0                          | 0  | -                        | 0                                  | NA      |
| 3                   | Works Contract - Kerala State Tax Officer           | Kerala State GST                | 04-01-2022                 | 1,43,99,584         | -                         | GST dues                   | No                    | 0.0%                                       | 0                          | 0  | 1,43,99,584              | 0                                  | Note 1  |
| 4                   | Dy Comm - Works Contract                            | Kerala State GST                | 04-01-2022                 | 11,76,35,629        | 11,76,35,629              | Assessment order           | No                    | 68.9%                                      | 0                          | 0  | -                        | 0                                  | Note 2  |
| 5                   | DG of GST Intelligence Kochi Kerala                 | CENTRAL GST - Show Cause Notice | 04-01-2022                 | 21,58,60,920        | 4,58,60,920               | Service Tax dues           | No                    | 26.9%                                      | 0                          | 0  | 17,00,00,000             | 0                                  | Note 3  |
| 6                   | DG of GST Intelligence Kochi Kerala                 | CENTRAL GST - Show Cause Notice | 05-01-2022                 | 84,20,034           | -                         | Service Tax dues           | No                    | 0.0%                                       | 0                          | 0  | 84,20,034                | 0                                  | Note 4  |
|                     |   |                                 |                            | <b>36,34,62,424</b> | <b>17,06,42,806</b>       |                            |                       |  |                            |  | <b>19,28,19,618</b>      |                                    |         |

Note 1/ 4 : Claim removed after verification and submission of documents in adjudication since it relates to holding company issues

Note 2 : Adjudication in progress and claim is expected to reduce

Note 3: Adjudication in progress . Claim reduced by approx Rs. 17 cr and is expected to reduce substantially further since we have managed to locate and submit most of the documentation to satisfy the show cause notice